

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.882/2015

this the 15th day of December, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Manit Kumar
Roll No.2201144520
Aged about 27 years
S/o Sh. Raj Karan
R/o VPO : Kahnaur
Tehsil : Kalanaur
Rohtak, Haryana.Applicant

(By Advocate:Shri Anil Singal)

Versus
Staff Selection Commission through
Through its Chairman,
CGO Complex
Lodhi Road, New Delhi.Respondent

(By Advocate:Shri S.M.Arif)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, it is submitted that the Notification issued for bringing the Jat Community under OBC category itself was quashed by the Hon'ble Apex Court. Accordingly, the OA is dismissed. No costs.

**(Uday Kumar Varma)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

